



2026:AHC:40182

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2269 of 2026

Obaidurrahaman Presently Posted In The Office Of
Block Development Office And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Alok Kumar Srivastava, Shweta Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 16.02.2026 in para-4, last line, para-9 second line and in para-11(a), third line for deletion of the word 'Sonbhadra' while substitution of the word 'Mirzapur'.

2. The correction application is **allowed** accordingly.

February 23, 2026

N.S.Rathour

(Vikas Budhwar,J.)